

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

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**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/344/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : POLYSET PLASTICS LTD  
**NAME OF THE RESPONDENT(S)** : S&S INDUSTRIES & ENTERPRISES LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

The matter is called. No representation on behalf of both the parties. There is no submission in relation to the compliance of the statutory requirements of the IB Code, 2016. For hearing the submissions of the counsel for petitioner, put up on 27.08.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**